

GOVERNMENT OF JAMMU & KASHMIR.
TOURISM DEPARTMENT
CIVIL SECRETARIAT, SRINAGAR/JAMMU.

NOTIFICATION

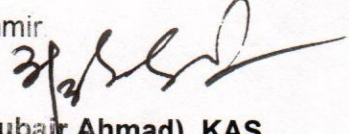
Jammu, the 11th March, 2020.

S.O 94 In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications, the Government hereby reconstitutes the **Gulmarg Development Authority** with the following composition; namely:-

1	Hon'ble Lieutenant Governor.	Chairman
2	Advisor I/C Tourism Department.	Member
3	Chief Secretary.	Member
4	Administrative Secretary, Finance Department.	Member
5	Administrative Secretary, Planning, Development & Monitoring Department.	Member
6	Administrative Secretary, Tourism Department.	Member
7	Director Tourism, Kashmir.	Member
8	Deputy Commissioner, Baramulla.	Member
9	Chief Executive Officer, Tourism Development Authority, Gulmarg.	Member Secretary
10	Chief Town Planner, Kashmir.	Member
11	Superintending Engineer PW (R&B) Department, concerned.	Member
12	Divisional Forest Officer (DFO), concerned	Member
	• Representative of Wild life Department not below the rank of Regional Wildlife Warden (Special Invitee).	

The aforesaid members shall hold office for a period of (02) two years from the date of issuance of this notification.

By order of the Government of Jammu and Kashmir


(Zubair Ahmad), KAS
Secretary to the Government.

No. TSM/Genl-55/2009-PF.

Dated: 11 /03/2020.

Copy to the:-

1. All Financial Commissioners.
2. Principal Secretary to the Hon'ble Lieutenant Governor.
3. All Principal Secretaries to the Government.
4. All Commissioner/Secretaries to the Government.
5. Joint Secretary, (J&K), Ministry of Home Affairs, Government of India.
6. Divisional Commissioner, Kashmir.
7. Chief Wild Life Warden, J&K, Jammu.
8. All Head of the Departments.
9. Deputy Commissioner, Baramulla.
10. Director Tourism, Kashmir.
11. Director, Archives, Archaeology & Museums, J&K.
12. Chief Town Planner, Kashmir.
13. Chief Executive Officer, Gulmarg Development Authority.
14. Divisional Forest Officer (DFO) concerned.
15. Superintendent Engineer, PW (R&B) Department concerned.
16. General Manager, Government Press for publication in Government Gazette.
17. Private Secretary to Advisor (S) to the Hon'ble Lieutenant Governor.
18. Private Secretary to the Chief Secretary.
19. Private Secretary to Secretary to the Government, Tourism Department.
20. Stock file.